- (b) if so, the step proposed to improve the condition of these railway stations;
- (c) whether any schedule has been drawn for the same; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SAPTAL MAHARAJ): (a) No, Sir. The condition of Kaikalur and Mandavalli stations is satisfactory and are in good state of maintenance.

(b) to (d) Do not arise.

Completion of Railway projects

866. SHRIMATI JAYANTI PAT-NAIK: Will the Minister of RAILWAYS be pleased to state:

- (a) the different railway projects com pleted during the last three financial years;
- (b) the State-wise location of those projects and the cost thereof; and
- (c) the details of the railway projects expected to be completed during 1997-98?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ): (a) to (c): The information is being collected and will be laid on the fable of the Sabha.

Accommodation Capacity of Simhadri Express

- 867. SHRI V. HANUMANTHA RAO: Will the Minister of RAILWAYS be pleased to state:
- (a) whether it is a fact that the existing accommodation capacity in Simhadri Express on the South-Central Railway is inadequate to meet the public demand; and
- (b) the steps proposed to increase the capacity on Simhadri Express?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ): (a) and (b) The capacity of Simhadri Express train is generally adequate to meet the public demand.

12.00 Noon

[The Deputy Chairman in the Chair]

PAPERS LAID ON THE TABLE

- I. Report and Accounts (1995-96) of the Centre or Cultural resources and Training, New Delhi and related papers
- II. Report and Accounts (1993-94) of the Khuda Bakhsh Oriental Public Library, Patna and related papers
- III. Report and Accounts (1995-96) of the Kalakshetra. Foundation, Madras and related papers

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): Madam, I Lay on the Tabic, a copy each (in English and Hindi) of the following papers:—

- I (a) Annual Report and Accounts of the Centre for Cultural Resources and Training, New Delhi, for the year 1995-96, together with the Auditors' Report on the Accounts.
 - (b) Review by Government on the working of the above Centre.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library, for (a) to (c) See No. LT 135097].
- II (a) Annual Report and Accounts of the Khuda Bakhsh Oriental Public Library, Patna, for the year 1993-94 together with the Auditors' Report on the Accounts.
 - (b) Review by Government on the working of the above Library.
 - (c) Statement giving reasons fcf the delay in laying the papers mentioned at (a) above. [Placed in Library for (a) to (c) *See* Wo. LT. 144297].

- III (a) Annual Report and Accounts of the Kalakshetra Foundation, Madras, for the year 1995-96 together with the Auditors' Report on the Accounts.
 - (b) Review by Government on the working of the above Foundation.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. For (a) to (c) See No. LT. 1351/97]

Notification of the Ministry of Agriculture (Deptt, of Agricultural and Cooperation

THE MINISTER OF AGRICULTURE (SHRI CHATURANAN MISHRA): madam, I lay on the Table, under subsection (6) of Section 3 of the Essential Commodities Act, 1955 a copy (in English and Hindi) of the Ministry of Agriculture (Deptt, of Agriculture and Cooperation) Notification S.O. No. 57(E) dated the 22nd January, 1997 publishing the Fertiliser (Control) (Amendment) Order, 1997. [Placed in Library. See No. LT. 1368/97]

Notification of the Ministry of Environment and Forests

THE MINISTER OF ENVIRONMENT AND FORESTS (PROFESSOR SAIF-UD-DIN SOZ): Madam, I lay on the Table, under section 26 of the Environment (Protection) Act, 1986 a copy (in English and Hindi) of the Ministry of Environment and Forests Notification S.O. No. 23(E) dated the 8th January, 1997 regarding delegation of 'powers to Chairman, State Pollution Control Boards/Committees under Section 5 of the EP Act, to issue directions to any industry or any local or other authority for the violations of the i standards and rules relating to hazardous wastes notified under the Environment (Protection) Act, 1986. [Placed in Library See No. LT. 145697]

Report: and Account* (1995-96) of the Karnataka Meat and Poultry Marketing Corporation Ltd. Bangalore and related papers

पशुपालन और डेयरी विभाग के राज्य मंत्री (श्री रघुवंश प्रसाद सिंह) : महोदया, मै निमिलिखित पत्र सभा पटल पर रखता हूं:-

- ।. कपनी अधिनियम, 1956 की धारा 619 क की उपधारा (1) के अधीन निमिलिखित पत्रों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में):-
- (1) 1995-96 के वर्ष के लिए कर्णाटक मीट एण्ड पोल्टरी मार्किटिंग कारपोरेशन लिमिटेड, बंगलौर का वार्षिक प्रतिवेदन और लेखे, लेखाओं पर लेखापरीक्षकों के प्रतिवेदन और उस पर भारत के नियंत्रक महालेखापरीक्षक की टिप्पणी सहित।
- (2) उपर्युक्त निवेदन को स्वीकार करते हुए सरकार द्वारा विवरण।

॥ ऊपर । में उल्लिखित पत्रों को सभा पट्ल पर रखने में हुए विलम्ब के कारणों को दर्शाने वाला विवरण (अंग्रेजी तथा हिन्दी में) पुस्तकालय में रखा गया। और ॥ के लिए देखिए संख्या 1309997

- I. Report and Accounts (1995-96) of the Rail India, Technical and Economic Services Limited, New Delhi and related papers
- II. Report and Accounts (1995-96) of the IRCON International Limited, New Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS ("SHRI SATPAL MAHARAJ) Madam, I lay on the Table. A copy each (in English and Hindi) of the following papers, under sub-section (1), of section 619A of the companies Act, 1956:—

I (a) Annual Report and Accounts of the RITES (Rail India Technical and Economic Services Limited), New Delhi for the year 1995-96, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.